

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3360  
ANSWERED ON:13.03.2003  
THREAT TO RAILWAY PROPERTY  
AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government are aware of the threat posed to Railway property by banned organisations and other people; and
- (b) if so, the measures adopted by the Government to save the Railway property from damage and destruction?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BANDARU DATTATRAYA )

(a): Yes, Sir.

(b): "According to the provisions of Para 03.18 of the Union War Book {1971 item (h)}, the agency primarily responsible for providing protection to bridges and railways is the State Governments/Union Territory Administrations. However, the RPF, whenever necessary, and when requested by the State Police, extend help by way of providing manpower and infrastructure facility for organising joint track patrolling, anti-sabotage checks at station, guarding vital installations, etc.